

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 117(ND)/2016  
CA NO.

CORAM:


PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2016

NAME OF THE COMPANY: Mrs. Harjeet Kaur & Ors.  
V/s.  
M/s. Freshtech Pvt. Ltd. & Anr.

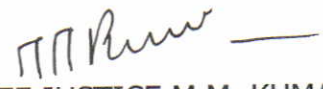
SECTION OF THE COMPANIES ACT: 241/242, 244 & 59


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1)	ANKIT CHATURVEDI, ADVOCATE		PETITIONERS	

**Order**

Learned counsel for the petitioner states that the rejoinder has been filed yesterday in the registry and a copy thereof has been furnished to the counsel for the respondents.

List for arguments on 18.11.2016.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

18.10.2016  
(P.K.Sud)